

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition.(Civil) No.725/2003 (for Prel. Hearing)

ARCHANA SINGLA

Petitioner (s)

VERSUS

SUSHIL SINGLA

Respondent (s)

(With Appln(s). for ex-Parte stay)

Date : 28/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE G.P. MATHURFor Petitioner (s)Mr. Rajesh K Sharma, Adv.
Ms. Shalu Sharma, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

Stay of further proceedings in Matrimonial Petition No. 267/2001 pending in the Court of Civil Judge (SD) Thane, Mumbai titled as Sushil Singla vs. Archana Singla.

[Charanjeet Kaur]
Court Master[Om Prakash]
Court Master